

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-874/2016

New Delhi this the 18th day of October, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Sh. Moti Ram, (Ex C-II), age 62 years 9 months and 20 days,
S/o Sh. Sanwal Singh,
R/o H.No. B-202 Asha Apptt.,
Railway Road Bazaria,
Ghantaghar Gaziabad.

... Applicant

Versus

1. Union of India,
Through General Manager,
Northern Railway,
Baroda House-New Delhi.
2. Divisional Railway Manager,
Delhi Division, Northern Railway,
State Entry Road, Paharganj,
New Delhi.
3. Sr. Div. Electrical Engineer,
EMU Car Shed, Northern Railway,
Gaziabad (U.P).

... Respondents

ORDER (ORAL)

It is seen that the applicant has not been appearing in this case since last two dates. Today also, there is no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing this case any further. Accordingly, this OA is dismissed in default for non-prosecution.

**(Shekhar Agarwal)
Member (A)**